

LOK SABHA
UNSTARRED QUESTION NO. 3721
TO BE ANSWERED ON 12.08.2025

MODERNIZATION OF TEXTILE INDUSTRY

3721. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details and the list of schemes/initiatives undertaken by the Government during the last five years to increase the modernization of India's textile industry;
- (b) the total number of textile manufacturing units that have benefited from above specified schemes/initiatives during the last five years, State-wise including Andhra Pradesh;
- (c) the total amount of funds allocated/released and utilised for the above specified schemes/initiatives over the last five years, State-wise including Andhra Pradesh; and
- (d) whether the Government has undertaken any promotional activities to raise awareness regarding the importance of modernization of textiles industry in India and if so, the details thereof?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

- (a):** The Ministry, with a view to increase the modernization of textile machinery, has implemented Amended Technology Upgradation Fund Scheme (ATUFS), which was valid up to 31.03.2022. The scheme is currently covering committed liability cases only.
- (b) & (c):** The number of textile manufacturing units benefitted under ATUFS and the quantum of funds released thereto during last five years, state-wise, is as given in Annexure.
- (d):** Ministry is promoting awareness regarding the textile machinery upgradation through various international and domestic events which includes Bharat Tex, Exhibitions, road shows and delegation level participation in international events.

Annexure

State-wise number of units benefitted and subsidy released to these units under ATUFS in last five years

State Name	Amount is Rupees in Crores											
	2020 - 21		2021 - 22		2022 - 23		2023 - 24		2024 - 25		Total	
	No Of Cases	Subsidy Released	No Of Cases	Subsidy Released	No Of Cases	Subsidy Released	No Of Cases	Subsidy Released	No Of Cases	Subsidy Released	No Of Cases	Subsidy Released
Andhra Pradesh	6	3.52	2	4.27		0	7	4.05	12	6.63	27	18.47
Assam		0		0		0		0		0	0	0
Bihar	1	2.36		0	2	4.21		0	1	0.06	4	6.63
Chattisgarh	1	0.1	1	0.5		0		0	1	0.62	3	1.22
Dadra & Nagar	12	2.78	28	14.66	33	11.35	30	5.66	9	9.26	112	43.71
Daman & Diu	6	1.96	4	0.77	6	2.12	3	1.23	4	0.55	23	6.63
Delhi	1	0.25		0	1	0.21		0		0	2	0.46
Gujarat	967	183.63	914	185.77	1,992	337.38	1,050	250.88	441	146.58	5,364	1,104.24
Haryana	37	8.9	72	18.35	59	20.66	65	14.71	84	25.77	317	88.39
Himachal Pradesh	1	0.03	5	1.24	4	4.28	4	1.35	3	0.72	17	7.62
Jharkhand	3	9.5		0	2	0.5	1	3.35		0	6	13.35
Karnataka	17	3.38	15	6.38	9	1.25	9	6.49	7	7.74	57	25.24
Kerala	1	0.05	2	0.52		0	2	0.47	1	0.01	6	1.05
Madhya Pradesh	14	2.38	22	16.6	19	4.84	15	19.79	7	5.89	77	49.5
Maharashtra	311	61.01	443	88.4	219	46.37	157	42.92	91	35.79	1,221	274.49
Punjab	63	14.28	166	27.51	125	18.8	49	12.67	61	13.37	464	86.63
Rajasthan	59	12.84	69	23.47	59	8.88	26	12.77	47	17.93	260	75.89
Tamil Nadu	159	48.49	190	69.02	196	49.19	147	51.2	73	43.59	765	261.49
Telangana	2	30.1	3	2.72	1	0.44	6	21.18	1	0.32	13	54.76
Uttar Pradesh	20	4.01	27	11.09	24	9.75	37	13.58	51	15.47	159	53.9
Uttaranchal	4	3.28	1	0.14	2	1.08		0	3	2.8	10	7.3
West Bengal	15	3.04	17	3.11	14	3.05	28	11.15	15	13.84	89	34.19
Total	1,700	395.89	1,981	474.53	2,767	524.36	1,636	473.47	912	346.94	8,996	2,215.19
